

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

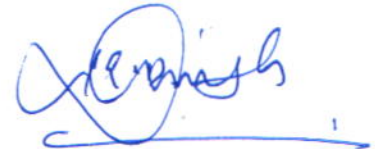
NAME OF THE PARTIES: Ajax Projects Private Limited  
V/s.  
Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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21.	Minakshi Nimbekar i/b. S. D. Issari law chambers	Adv for per	M. Nimbekar
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Dinesh Dubey Adv. for  
Corporate  
Depts.



ORDER

CP No. 1393/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 4.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)